

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1292(CHE)/2024
PETITION NUMBER : CP(IB)/257(CHE)/2019
NAME OF THE APPLICANT : Punjab National Bank
NAME OF THE RESPONDENT(S) : Naveen Chakravarthy & 3 Ors
UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Ld. Counsel Mr. T. Ravichandran for the Applicant.

This is an Application seeking substitution of Punjab National Bank in place of the Liquidator of the Corporate Debtor as the liquidation proceedings are in the process of completion and therefore Stakeholders Consultation Committee recommended substitution.

In view of the above, substitution Application is allowed and IA(IBC)/1292(CHE)/2024 is disposed off.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk